

By Speed Post

F.No.A-23011/01/2004-Ad.IIA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

North Block,
New Delhi the 24th June, 2015.

To,
The Chief Commissioner of Customs,
Chennai/Kolkata/Mumbai.

Subject: Circulation of draft All India Eligibility List of Customs Appraisers for the period from 01/01/2003 to 31/03/2003 – reg.

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Sir,

The final All India Eligibility List of Customs Appraisers for the period from 01/04/1997 to 31/12/2002 was circulated/published vide this Department's OM of even number dated 24th April, 2015.

2. It has been decided to draw an All India Eligibility List of Customs Appraisers for the period 01.01.2003 to 31.03.2003 in extension of the earlier list.
3. While preparing the list the following criteria have been adopted –
 - (i) The date of promotion/deemed date of promotion is as per the seniority lists of the respective 3 Custom Zones.
 - (ii) If the date of promotion/deemed date of promotion for 2 officers is the same, then date of entry into the feeder cadre (Examiner/Preventive Officer) is taken into consideration. The officer who joined earlier is accorded a higher seniority than the one who joined later in the feeder grade. The inter se seniority of the officers in their respective Customs Zones is not disturbed.
 - (iii) If date of entry into the feeder cadre of 2 officers is the same, then seniority is decided by the date of birth.
4. You are requested to kindly cross-check the entries made in the enclosed list and if any discrepancy is noticed, the same may be brought to the notice of the Board latest by 9th July, 2015 failing which it will be presumed

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that the merged All India Eligibility List is in order and the same would be treated as final.

5. All the concerned officers may also be requested to check up their position and related data in the enclosed Eligibility List and submit their objections, to their Cadre Controlling Authority latest by 3rd July, 2015. The Cadre Controlling Authority would examine the issues and bring it to the notice of Board alongwith their views/comments by 9th July, 2015.

6. In respect of all officers in the list who have Voluntarily retired/ Promoted/ Expired/ Dismissed from service/ Retired on superannuation/ resigned from service (as on 24.06.2015), the relevant information and date may please be indicated by the Cadre Controlling Authorities while submitting their comments by 9th July, 2015.

Yours faithfully,



(A.K. Qasim)

Deputy Secretary to the Government of India

Tel. No. 011-23093102

Encl: As above.

Copy to:-

The Director General of Systems & Data Management, 4th & 5th floor,
Samrat Hotel, Chanakya Puri, New Delhi – 110021.



(A.K. Qasim)

Deputy Secretary to the Government of India